

①
O.A./437/87

Coram : Hon'ble Mr P H Trivedi .. Vice Chairman

4/9/1987

Pending admission. Issue notice on the respondents to reply within 18th September, 1987 with copy to the applicant. The case is adjourned to 18th September, 1987 for ~~fur~~ther directions.

Phenji
(P H Trivedi)
Vice Chairman

(2)

OA/437/87

CORAM : HON'BLE MR. P.H. TRIVEDI : VICE CHAIRMAN

18/09/1987

Neither the applicant nor his advocate present.

Mr. J.D. Ajmera learned advocate for the respondent present.

The case has been adjourned to September 25, 1987.

Phatak

(P.H. TRIVEDI)
VICE CHAIRMAN

(M)

CORAM : HON'BLE MR. P.H. TRIVEDI : VICE CHAIRMAN

16/10/1987

Neither the applicant nor his advocate present when the matter was called out. Mr. J.J. Yagnik appeared later on. Mr. J.D. Ajmera learned counsel for the respondent present. Heard. Learned counsel Mr. Ajmera states that the applicant has been allowed to cross the efficiency bar w.e.f. 1-5-1985 as prayed by him in his application. Accordingly the application does not survive. The case is disposed of accordingly. Mr. Yagnik states that the applicant thereupon withdrew the case. The case is accordingly dismissed of.


(P.H. TRIVEDI)
VICE CHAIRMAN